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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) Sai Vihari
Mr. C. R. Vishnu

Counsel for
Petitioner

Sai V. L.

H. Siddarth
for M/s P. Guidharan

Counsel for
R₄

YK

B. V. L. S. Velan

Counsel for R₁, R₂, R₃

Ch. V. S.

ORDER

Counsel for petitioner present. Counsel for R₁ to R₃ and counsel for R₄ are present. Counsel for petitioner submitted that the parties have settled and compromised the matter between them. In this regard, the order of the Hon'ble High Court of Madras vide OSA No.240/2014 dated 3.7.2014 is also enclosed. In view of the settlement, counsel for petitioner filed a memo withdrawing the TCP. The memo is taken on record. The matter is dismissed as withdrawn.


(K. Anantha Padmanabha Swamy)
Member (Judicial)